NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 424/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: S.S. Infotainment Pvt. Ltd.

V/s ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1. AKASH MENON

ADVOCATE FOR THE APPELLANT

ORDER C.P. No. 424/252/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. This Petition is filed on 14.09.2017 under section 252 for Restoration of the name of the Company.
- 3. Certain information through Affidavit are to be filed by the Petitioner.
- 4. ROC Mumbai to submit the Report on or before the next date of hearing.
- 5. Adjourned to **01.12.2017**.

BhaskaraPantula Mohan Member (Judicial) 15.11.2017.

Sd/-

M.K. Shrawat Member (Judicial)